

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :10/08/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

ADMISSION-COURTCODE-FARMAXGDR-11.05A.M.

1	Misc. Application	611/2021	FARMAX LIMITED-DELAY APPLICATION Vs. SEBI	INDIA Mr.M. J. Bhatt
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(Main Matter Number :SEBI Appeal/0000527/2021)

2	Misc. Application	612/2021	Mr. M. Srinivasa Reddy- DELAY APPLICATION Vs. SEBI	Mr.M. J. Bhatt
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(Main Matter Number :SEBI Appeal/0000528/2021)

	SEBI Appeal	527/2021 (/0000)	FARMAX INDIA LIMITED Vs. SEBI	Mr.M. J. Bhatt
Sub Matter :	Misc. Application/0000611/2021			

	SEBI Appeal	528/2021 (/0000)	MR. M. SRINIVASA REDDY Vs. SEBI	Mr.M. J. Bhatt
Sub Matter :	Misc. Application/0000612/2021			

ADMISSION-COURT CODE-INSIDERTARA-AT11.10A.M.

3	SEBI Appeal	536/2021 (/0000)	RAJEEV VASANT SHETH AND ORS. Vs. SEBI	ALMT Legal, Advocates And Solicitors
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ADMISSION-COURT CODE-BIOCONINSIDER-AT11.15A.M.

4	Misc. Application	937/2021	MR. KUNAL ASHOK KASHYAP AND ANR.-URGENT HEARING Vs. SEBI	Zerick Dastur, Advocates and Solicitors
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(Main Matter Number :SEBI Appeal/0000542/2021)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	938/2021	MR. KUNAL ASHOK KASHYAP AND ANR.-STAY APPLICATION Vs. SEBI (Main Matter Number :SEBI Appeal/0000542/2021)	Zerick Dastur, Advocates and Solicitors
	SEBI Appeal	542/2021	MR. KUNAL ASHOK KASHYAP AND ANR. Vs. SEBI	Zerick Dastur, Advocates and Solicitors
	Sub Matter :	Misc. Application/0000937/2021		
	Sub Matter :	Misc. Application/0000938/2021		

ADMDISPOSAL-COURTCODE-PUBLICISSUE-AT11.20AM

5	SEBI Appeal	209/2018	Sanket Investment and Marketng Ltd. and Others Vs. SEBI	Nimay Dave, Adv. i/b Alliance Law Anubhav Ghosh,Adv. i/b The Law Point
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DISPOSAL-COURTCODE-CHANGEINCONTROL-AT11.25A.M

6	SEBI Appeal	151/2019	Fawn Trading Co. Pvt. Ltd. and Ors. Vs. SEBI	P.N.Modi,Sr. Adv. i/b Corporate Pleaders, Advocate Shyam Mehta, Sr. Adv. i/b K.Ashar and Co.
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ADMDISPOSAL-COURTCODE-FUNDTRANSFERLTP-11.30A.M

7	SEBI Appeal	470/2020	Sanwar Mal Nai Vs. SEBI	Vertex Corporate Legal The Law Point
AW	SEBI Appeal	489/2020	Amita Singla and Anr. Vs. SEBI	Mr. Harsh Kesharia, Advocate The Law Point
AW	SEBI Appeal	497/2020	Utsav Securities Pvt. Ltd. and Ors. Vs. SEBI	Corporate Pleaders The Law Point

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AW	SEBI Appeal	498/2020	Sachin Goel and Anr. Vs. SEBI	Mr. Rajesh Govindram Khandelwal, Advocate The Law Point
AW	SEBI Appeal	502/2020	Bharat Bhushan Vs. SEBI	Profess Law Associates The Law Point

-ADMDISPOSAL-COURTCODE-MARGINMONEY-AT11.35A.M.

8	SEBI Appeal	165/2020	Sharmila Raj Thackeray and Ors. Vs. Securities And Exchange Board of India and Ors.	Mr. Mangesh Sawant, Advocate K. Ashar - Res.1,Prakash Shah,Adv-Res.2,None-3-4
Sub Matter :		Misc. Application/0000252/2020		
	Misc. Application	252/2020	Sharmila Raj Thackrey Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000165/2020)				

. MA HEARING-A/W A. NO. 165-2020

9	Misc. Application	25/2020	Sharmila Raj Thackrey Vs. SEBI	Mr. Mangesh Sawant, Advocate K.Ashar-Res.1, Prakash Shah-Res.2,None-3-4
(Main Matter Number :SEBI Appeal/0000310/2016)				

-ADMSSION- A/W A. NO. 165-2020

10	SEBI Appeal	118/2021	Sharmila Raj Thackrey Vs. SEBI AND OTHERS	Mr. Mangesh Sawant, Advocate K.Ashar-Res.1, Prakash Shah-Res.2,None-3-4
Sub Matter :		Misc. Application/0000601/2020		
	Misc. Application	601/2020	Sharmila Raj Thackrey Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000118/2021)				

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<u>-ADM DISPOSAL-COURTCODE-PACPENALTY-AT11.40AM.</u>				
11	SEBI Appeal	574/2020	Trishla Jain and Ors. Vs. SEBI	Credence Law K. ASHAR AND CO.
A/W	SEBI Appeal	457/2020	Trishla Jain and Ors. Vs. SEBI	Credence Law K. Ashar and Co.
A/W	SEBI Appeal	125/2021	Utilas Infrastructure Pvt. Ltd. and Ors. Vs. SEBI	Mr. Nidish Gupta, Advocate i/b. K. Ashar and Co.
A/W	SEBI Appeal	126/2021	Pradeep Kumar Jindal and Ors. Vs. SEBI	Mr. Sahil Yadav, Advocate i/b K Ashar and Co.
Sub Matter(Disposed) : Misc. Application/0000796/2021				
A/W	SEBI Appeal	130/2021	Pradeep Kumar Jindal and Ors. Vs. SEBI	Mr. Sahil Yadav, Advocate i/b K Ashar and Co.
Sub Matter(Disposed) : Misc. Application/0000200/2021				
<u>-ADM DISPOSAL-COURTCODE-EXPARTEREVOKE-AT11.45A.M</u>				
12	IRDA Appeal	1/2021	Confiance International Reinsurance Broker LLC Anr Vs. IRDA	Mr. Amrut Joshi, Advocate Mr. Mustafa Doctor, Senior Advocate
<u>-ADM DISPOSAL-COURTCODE-PACOPENOFFER-AT11.50AM.</u>				
13	SEBI Appeal	96/2020	Pooja Arvind Goyal Vs. SEBI	Alliance Law ELP
	Misc. Application	5/2021	Pooja Arvind Goyal-STAY APPLICATION Vs. SEBI	Alliance Law ELP
(Main Matter Number :SEBI Appeal/0000019/2021)				

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	Misc. Application	8/2021	Arvind Babulal Goyal-STAY APPLICATION Vs. SEBI	Alliance Law ELP
	(Main Matter Number :SEBI Appeal/0000020/2021)			
	Misc. Application	22/2021	Arvind Babulal Goyal-AMENDMENT APPLICATION Vs. SEBI	Alliance Law ELP
	(Main Matter Number :SEBI Appeal/0000074/2021)			
A/W	SEBI Appeal	19/2021	Pooja Arvind Goyal Vs. SEBI	Alliance Law ELP
	Sub Matter :	Misc. Application/0000005/2021		
A/W	SEBI Appeal	20/2021	Arvind Babulal Goyal Vs. SEBI	Alliance Law ELP
	Sub Matter :	Misc. Application/0000008/2021		
A/W	SEBI Appeal	74/2021	Arvind Babulal Goyal Vs. SEBI	Alliance Law ELP
	Sub Matter :	Misc. Application/0000022/2021		
A/W	SEBI Appeal	308/2021	Abhay Dattatray Javlekar Vs. SEBI	Ms. Aishwarya Shubhangi, Advocate ELP
	Sub Matter :	Misc. Application/0000563/2021		
	Misc. Application	563/2021	Abhay Dattatray Javlekar-DELAY APPLICATION Vs. SEBI	Ms. Aishwarya Shubhangi, Advocate ELP
	(Main Matter Number :SEBI Appeal/0000308/2021)			
<u>ADMDISPOSAL -COURTCODE-GPLPFUTP-AT11.55P.M.</u>				
14	Misc. Application	607/2021	Ms. Rachita Shripalkumar Shah and Ors.-STAY APPLICATION Vs. SEBI	R V Legal Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000394/2021)			

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	SEBI Appeal	394/2021 (/0000)	MS. RACHITA SHRIPALKUMAR SHAH and ORS. Vs. SEBI	R V Legal Advocates
Sub Matter :		Misc. Application/0000607/2021		
<u>PART HEARD-COURTCODE-TBTIP-AT 12 NOON</u>				
15	SEBI Appeal	184/2019 (/0000)	OPG Securities Private Limited and Ors. Vs. SEBI	Gaurav Joshi,Sr. Adv. i/b Parinam Law Associates Mustafa Doctor,Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000777/2021		
	Misc. Application	250/2019	A. KUMAR - INTERVENER Vs. RAVI NARAIN VS SEBI	Nithyaesh Natrajan, Adv -i/b Adv Saloni Sulakhe,
(Main Matter Number :		SEBI Appeal/0000331/2019)		
	Misc. Application	257/2019	A. KUMAR - INTERVENER Vs. NSEIL VS SEBI	Nithyaesh Natrajan-Adv-i/b Adv Saloni Sulakhe
(Main Matter Number :		SEBI Appeal/0000333/2019)		
	Misc. Application	298/2019	A. KUMAR- INTERVENER Vs. CHITRA RAMAKRISHNA VS SEBI	Nithyaesh Natrajan, ADV-i/b Adv Saloni Sulakhe
(Main Matter Number :		SEBI Appeal/0000336/2019)		
	SEBI Appeal	331/2019	Ravi Narain Vs. SEBI	P. N. Modi, Sr. Adv i/b MKA Rafique Dada,Sr.Adv.i/b The Law Point
Sub Matter :		Misc. Application/0000250/2019		
A/W	SEBI Appeal	333/2019	National Stock Exchange of India Ltd. Vs. SEBI	D. J. Khambatta, Sr. Adv i/b AZB and Partners Rafique Dada, Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000257/2019		

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A/W	SEBI Appeal	336/2019 (/0000)	Chitra Ramakrishna Vs. SEBI	Prashant Pratap,Sr.Adv. i/b S. Priya Rafique Dada,Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000298/2019		
A/W	SEBI Appeal	433/2019	Mr. A. Kumar Vs. SEBI	Saloni Sulakhe, Advocate Rafique Dada,Sr. Adv. i/b The Law Point
	Misc. Application	777/2021	OPG SECURITIES PVT LTD. Vs. SEBI	PARINAM LAW ASSOCIATES LAW POINT
(Main Matter Number :SEBI Appeal/0000184/2019)				

-PARTHEARD-COURTCODE-NONCOMPLIANCE-12.40PM

16	SEBI Appeal	166/2018	Prayag Infotech Hi-Rise Limited and Ors. Vs. SEBI	NimayDave,Adv i/b Alliance Law Mustafa Doctor,Sr.Adv. i/b The Law Point
A/W	SEBI Appeal	485/2018	Prayag Infotech Hi-Rise Limited and Ors. Vs. SEBI	Aparna Wagle, Adv. i/b Alliance Law Anubhav Ghosh, Adv. i/b The Law Point

PART HEARD- COURTCODE-SAHARA-AT1.00P.M.

17	SEBI Appeal	250/2019	Sahara India Commercial Corporation Limited SICCL Vs. SEBI	Gaurav Joshi,Sr. Adv. i/b Markand Gandhi and Co. R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000440/2019		

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A/W	SEBI Appeal	251/2019	Shri Subrata Roy Sahara and Ors. Vs. SEBI	Somasekhar S. Adv. i/b Markand Gandhi and Co. R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co.
A/W	SEBI Appeal	252/2019	Mr. I. Ahmad and Others Vs. SEBI	Neeta Jain,Adv. i/b D. V. Dubey, Advocate R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co.
	Misc. Application	440/2019	SAHARA INDIA COMMERCIAL CORPORATION LTD. AND ANR.-STAY APPLICATION Vs. SEBI	Markand Gandhi AND CO. K. ASHAR AND CO

(Main Matter Number :SEBI Appeal/0000250/2019)